Master form

1. Entity Master - Company/Limited Liability Partnership/Startup

(To be filled up by the company /LLP/start-ups which have foreign investment in them, within the time period and manner as stipulated by RBI)

1.1 Whether	
1.1 WHELIEI	
Company Limited Liability Partnership	o Start-up
Corporate Identity Number (CIN) /LLP	
Identification number (LLPIN)	
(21 digits)	
Name of the company/LLP	
(as appearing in the certificate of incorporation)	
Date of incorporation	
Permanent Account Number (PAN)	
Registration number, if any, as allotted by	
RBI (in case of FDI received by the company/LLP earlier)	
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Whether the company/LLP is under investigation by Directorate of	Yes
Enforcement/CBI or any other investigative	No

Particulars	(In Block Letters)
Address of the Registered Office	
Pincode:	
State:	
District:	
City:	
Telephone/ Mobile No:	
Fax:	
E-mail:	
Listed/Unlisted	

1.2 Business Activity Details

Main Business Activity *	
NIC Code (as per 2008 format)	
Description:	
(as defined in the National Identification Code(NIC) 2008)	
Brownfield /Greenfield	

^{(*} In case the company is engaged in more than one activity, the applicant may mention the main business activity of the company, ensuring that all its activities are in compliance with extant regulations)

1.3 Foreign Portfolio l	Investment as on	(date)
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Investor type	No of shares (on a fully diluted basis)	Percentage Holding
FPI		
NRI		
Others		
Total		

1.4	Foreign	investment in	company/	LLP
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Paid up ca	apital (on a	fully	diluted	basis)	of the	comp	any /	/total	capital	contribution	in a	n LLP
			ar	nd fa	ce v	/alue	of	the	shar	es _		as	on
			(date)									

Particulars	Number	Percentage
Number of equity shares (on		
fully diluted basis) other than		
Foreign Portfolio investment		
Or		
Capital contribution/profit shares (if LLP)		
(A)		
Foreign Portfolio Investment (B)		
Indirect foreign investment		
(C)		
Total (C=A+B+C)		

Note: Fully diluted basis means the total number of shares that would be outstanding if all possible sources of conversion are exercised